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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAICAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	N. P. Vijaykumar R. Poudup	Counsel for Petitioners	R. Poudup for N.P. Vijaykumar
2.	RAJENDRAN RAGHAVA	Counsel for Petitioner Bank R-6	R. Poudup
3.	VMSHIVAKUMAR DR SHIVAKUMAR & SURESH	Counsel for Karaka Port	N. Shaemila
4.	S. Indumathi Ravi N. Shaemila	Counsel for R 8	R. Poudup
5.	R. Srin	Counsel for 4 & 5	R. Poudup
6.	SHONA MALVE A. ASIF BASHA	Counsel for R2 & R3	A. Asif Bash

ORDER

Shri R Pradeep, counsel for applicant present. Shri V M Shivakumar, counsel for R1, Shri A Asif Basha, counsel for R2 & R3, Ms R Devi, counsel for R4 & R5, Shri Rajendran Raghavan, counsel for R6, Ms N Sharmila, counsel for R8 are present. No representation on behalf of R7. Counsel for petitioner filed CA 32/2017 separately seeking interim reliefs as mentioned in the main CP. Counsel for respondents sought time for filing counters in the CA. Time extended at request with direction to serve copy of the counter to the other side before the next date of hearing. Put up on **20.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)